

DIVISION BENCH
COURT - I

P-113

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/183(KB)2023
IA(I.B.C)/950(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	ARIA AERIAL PLATFORMS PRIVATE LIMITED VS BRIDGE & ROOF CO (INDIA) LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Shiv Shankar Banerjee, Adv.] For Corporate Debtor

Ms.A.Ghosh, Adv.]

Mr.Nilarnab Paul,Adv.]

Mr.Shaunak Mitra, Adv.] For Financial Creditor

Mr.Arik Chaudhuri, Adv.]

Mr.Amandeep Singh, Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing .
2. Post the matter on **02/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**